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**CHAPTER 30**

**PHARMACEUTICAL PRODUCTS**

**NOTES:**

1. This Chapter does not cover:
  - (a) Foods or beverages (such as dietetic, diabetic or fortified foods, food supplements, tonic beverages and mineral waters) other than nutritional preparations for intravenous administration (Section IV);
  - (b) Preparations, such as tablets, chewing gum or patches (transdermal systems), intended to assist smokers to stop smoking (heading 2106 or 3824);
  - (c) Plasters specially calcined or finely ground for use in dentistry (heading 2520);
  - (d) Aqueous distillates or aqueous solutions of essential oil, suitable for medicinal uses (heading 3301);
  - (e) Preparations of headings 3303 to 3307, even if they have therapeutic or prophylactic properties;
  - (f) Soap or other products of heading 3401 containing added medicaments;
  - (g) Preparations with a basis of plaster for use in dentistry (heading 3407); or
  - (h) Blood albumin not prepared for therapeutic or prophylactic uses (heading 3502).
2. For the purposes of heading 3002, the expression “immunological products” applies to peptides and proteins (other than goods of heading 2937) which are directly involved in the regulation of immunological processes, such as monoclonal antibodies (MAB), antibody fragments, antibody conjugates and antibody fragment conjugates, interleukins, interferons (IFN), chemokines and certain tumor necrosis factors (TNF), growth factors (GF), hematopoietins and colony stimulating factors (CSF).
3. For the purpose of headings 3003 and 3004 and of Note 4(d) to this Chapter, the following are to be treated:
  - (a) As unmixed products:
    - (1) Unmixed products dissolved in water;
    - (2) All goods of Chapter 28 or 29; and
    - (3) Simple vegetable extracts of heading 1302, merely standardised or dissolved in any solvent;
  - (b) As products which have been mixed:
    - (1) Colloidal solutions and suspensions (other than colloidal sulphur);
    - (2) Vegetable extracts obtained by the treatment of mixture of vegetable materials; and
    - (3) Salts and concentrates obtained by evaporating natural mineral waters.
4. Heading 3006 applies only to the following, which are to be classified in that heading and in no other heading of this Schedule:

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- (a) Sterile surgical catgut, similar sterile suture materials (including sterile absorbable surgical or dental yams) and sterile tissue adhesives for surgical wound closure;
- (b) Sterile laminaria and sterile laminaria tents;
- (c) Sterile absorbable surgical or dental haemostatics, sterile surgical or dental adhesion barriers, whether or not absorbable;
- (d) Opacifying preparations for X-ray examinations and diagnostic reagents designed to be administered to the patient, being unmixed products put up in measured doses or products consisting of two or more ingredients which have been mixed together for such uses;
- (e) Blood-grouping reagents;
- (f) Dental cements and other dental fillings; bone reconstruction cements;
- (g) First-aid boxes and kits;
- (h) Chemical contraceptive preparations based on hormones, on other products of heading 2937 or on spermicides;
- (i) Gel preparations designed to be used in human or veterinary medicine as a lubricant for parts of the body for surgical operations or physical examinations or as a coupling agent between the body and medical instruments;
- (j) Waste pharmaceuticals, that is, pharmaceutical products which are unfit for their original intended purpose due to, for example, expiry of shelf life; and
- (k) Appliances identifiable for ostomy use, that is, colostomy, ileostomy and urostomy pouches cut to shape and their adhesive wafers or faceplates.

**“Sub-heading Notes:**

1. For the purposes of sub-headings 3002 13 and 3002 14, the following are to be treated:

(a) as unmixed products, pure products, whether or not containing impurities;

(b) as products which have been mixed:

(1) the products mentioned in (a) above dissolved in water or in other solvents;

(2) the products mentioned in (a) and (b) (1) above with an added stabiliser necessary for their preservation or transport; and

(3) the products mentioned in (a), (b) (1) and (b) (2) above with any other additive.

2. Sub-headings 3003 60 and 3004 60 cover medicaments containing artemisinin (INN) for oral ingestion combined with other pharmaceutical active ingredients, or containing any of the following active principles, whether or not combined with other pharmaceutical active ingredients: amodiaquine (INN); artelinic acid or its salts; artemimol (INN); artemotil (INN); artemether (INN); artesunate (INN); chloroquine (INN); dihydroartemisinin (INN); lumefantrine (INN); mefloquine (INN); piperaquine (INN); pyrimethamine (INN) or sulfadoxine (INN).”;

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Exim Code	Item Description	Policy	Policy Conditions
<b>3001</b>	<b>GLANDS AND OTHER ORGANS FOR ORGANO-THERAPEUTIC USES, DRIED, WHETHER OR NOT POWDERED; EXTRACTS OF GLANDS OR OTHER ORGANS OR OF THEIR SECRETIONS FOR ORGANO-THERAPEUTIC USES; HEPARIN AND ITS SALTS; OTHER HUMAN OR ANIMAL SUBSTANCES PREPARED FOR THERAPEUTIC OR PROPHYLACTIC USES, NOT ELSEWHERE SPECIFIED OR INCLUDED</b>		<b>Import under this heading are subject to Wild life (Protection) Act, 1972 (as amended from time to time) and CITES.</b>
<b>3001 20</b>	<i>Extracts of glands or other organs or of their secretions:</i>		
3001 20 10	Liquid extracts of liver	Free	
3001 20 20	Liver extracts, dry	Free	
3001 20 30	Snake Venom	Free	
3001 20 90	Other	Free	
<b>3001 90</b>	<i>Other:</i>		
3001 90 10	Of human origin	Free	
	<i>Other:</i>		
3001 90 91	Heparin and its salts	Free	
3001 90 99	Other	Free	
<b>3002</b>	<b>HUMAN BLOOD; ANIMAL BLOOD PREPARED FOR THERAPEUTIC, PROPHYLACTIC OR DIAGNOSTIC USES; ANTISERA AND OTHER BLOOD FRACTIONS AND MODIFIED IMMUNOLOGICAL PRODUCTS, WHETHER OR NOT MODIFIED OR OBTAINED BY MEANS OF BIOTECHNOLOGICAL PROCESSES; VACCINES, TOXINS, CULTURES OF MICRO-ORGANISMS (EXCLUDING YEASTS) AND SIMILAR PRODUCTS</b>		
<b>3002 10</b>	<i>Antisera and other blood fractions and immunological products, whether or not modified or obtained by means of biotechnological processes:</i>		
3002 11			
3002 11 00	Malaria diagnostic test kits	Free	

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3002 12	<i>Antisera and other blood fractions:</i>		
3002 12 10	For diphtheria	Free	
3002 12 20	For tetanus	Free	
3002 12 30	For rabies	Free	
3002 12 40	For snake venom	Free	
3002 12 90	Other	Free	
3002 13	<i>Immunological products, unmixed, not put up in measured doses or in forms or packing's for retail sale:</i>		
3002 13 10	Immunological products, unmixed, not put up in measured doses or in forms or packing's for retail sale	Free	
3002 14	<i>Immunological products, mixed, not put up in measured doses or in forms or packing's for retail sale:</i>		
3002 14 10	Immunological products, mixed, not put up in measured doses or in forms or packing's for retail sale	Free	
3002 15			
3002 15 00	Immunological products, put up in measured doses or in forms or packing's for retail sale	Free	
3002 19			
3002 19 00	Other	Free	
<b>3002 20</b>	<b><i>Vaccines for human medicine:</i></b>		
	<b><i>Single Vaccines:</i></b>		
3002 20 11	For cholera and typhoid	Free	
3002 20 12	For hepatitis	Free	
3002 20 13	For tetanus	Free	
3002 20 14	For polio	Free	
3002 20 15	For tuberculosis	Free	
3002 20 16	For rabies	Free	
3002 20 17	For Japanese encephalitis	Free	
3002 20 18	For whooping cough (pertusis)	Free	
3002 20 19	Other	Free	
	<b><i>Mixed vaccines:</i></b>		
3002 20 21	For diphtheria, pertusis and tetanus (DPT)	Free	
3002 20 22	For diphtheria and tetanus (DT)	Free	
3002 20 23	For measles, mumps, and rubella (MMR)	Free	
3002 20 24	For typhoid-paratyphoid (TAB) or typhoid-paratyphoid-cholera (TABC)	Free	
3002 20 29	Other	Free	

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3002 30 00	Vaccines for veterinary medicine	Free	
<b>3002 90</b>	<b><i>Other:</i></b>		
3002 90 10	Human blood	Free	Import will be subject to Policy Condition 1 to the Chapter.
3002 90 20	Animal blood prepared for therapeutic, prophylactic or diagnostic uses	Free	
3002 90 30	Cultures of micro-organisms (excluding yeast)	Free	
3002 90 40	Toxins	Free	
3002 90 90	Other	Free	
<b>3003</b>	<b>MEDICAMENTS(EXCLUDING GOODS OF HEADING 3002,3005 OR 3006) CONSISTING OF TWO OR MORE CONSTITUENTS WHICH HAVE BEEN MIXED TOGETHER FOR THERAPEUTIC OR PROPHYLACTIC USES, NOT PUT UP IN MEASURED DOSES OR IN FORMS OR PACKINGS FOR RETAIL SALE</b>		
3003 10 00	Containing penicillins or derivatives thereof, with a penicillanic acid structure, or streptomycins or their derivatives	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act.
3003 20 00	Other, containing antibiotics	Free	
	<i>Other, containing hormones or other products of heading 2937:</i>		
3003 31 00	Containing insulin	Free	
3003 39 00	Other	Free	
	<i>Other, containing alkaloids or derivatives thereof:</i>		
3003 41			

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3003 41 00	Containing ephedrine or its salts	Free	
3003 42			
3003 42 00	Containing pseudoephedrine (INN) or its salts	Free	
3003 43			
3003 43 00	Containing nor ephedrine or its salts	Free	
3003 49			
3003 49 00	Other	Free	
3003 60			
3003 60 00	Other, containing antimalarial active principles described in Sub-heading Note 2 to this Chapter	Free	
<b>3003 90</b>	<b><i>Other:</i></b>		
	<b><i>Ayurvedic, Unani, siddha, Homoeopathic or bio-chemic systems medicaments:</i></b>		
3003 90 11	Of Ayurvedic System	Free	
3003 90 12	Of Unani systems	Free	
3003 90 13	Of Siddha system	Free	
3003 90 14	Of Homoeopathic System	Free	
3003 90 15	Of Bio-chemic system	Free	
	<b><i>Menthol crystals and Milk of Magnesia:</i></b>		
3003 90 21	Menthol crystals	Free	
3003 90 22	Milk of Magnesia	Free	
	<b><i>Bovine Albumin and drugs of animal origin, Merbromine National Formulary XII (Mercurochrome), Calcium Sennoside, Anaesthetic agents used in human or veterinary medicine or surgery, Aluminium hydroxide gel:</i></b>		
3003 90 31	Bovine Albumin and drugs of animal origin	Free	
3003 90 32	Merbromine National Formulary XII (mercurochrome)	Free	
3003 90 33	Calcium Sennoside	Free	
3003 90 34	Anaesthetic agents used in human or veterinary medicine or surgery	Free	
3003 90 35	Aluminium hydroxide gel	Free	
3003 90 36	Ketamine	Free	
3003 90 90	Other	Free	
<b>3004</b>	<b>MEDICAMENTS(EXCLUDING GOODS OF</b>		

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	<b>HEADING 3002, 3005 OR 3006) CONSISTING OF MIXED OR UNMIXED PRODUCTS FOR THERAPEUTIC OR PROPHYLACTIC USES, PUT UP IN MEASURED DOSES (INCLUDING THOSE IN THE FORM OF TRANSDERMAL ADMINISTRATION SYSTEMS) OR IN FORMS OR PACKINGS FOR RETAIL SALE</b>		
<b>3004 10</b>	<i>Containing penicillins or derivatives thereof, with a penicillanic acid structure, or streptomycins or their derivatives:</i>		
3004 10 10	Penicillins	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act.
3004 10 20	Ampicillin	Free	
3004 10 30	Amoxycillin	Free	
3004 10 40	Becampicillin	Free	
3004 10 50	Cloxacillin	Free	
3004 10 60	Ampicillin and Cloxacillin combinations	Free	
3004 10 70	Streptomycin	Free	
3004 10 90	Other	Free	
<b>3004 20</b>	<i>Other, containing antibiotics:</i>		
	<i>Cephalosporins and their derivatives:</i>		
3004 20 11	Cefazolin	Free	
3004 20 12	Cephalexin	Free	
3004 20 13	Ciprofloxacin	Free	
3004 20 14	Cefoxitin	Free	
3004 20 19	Other	Free	
3004 20 20	Sulfonamides and Cotrimoxazole	Free	
	<i>Fluoroquinolones:</i>		
3004 20 31	Norfloxacin	Free	
3004 20 32	Nalidixic acid	Free	
3004 20 33	Ciprofloxacin	Free	

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3004 20 34	Ofloxacin	Free	
3004 20 39	Other	Free	
	<b><i>Tetracyclines:</i></b>		
3004 20 41	Chlortetracycline	Free	
3004 20 42	Oxytetracycline	Free	
3004 20 49	Other	Free	
3004 20 50	Chloramphenicol	Free	
	<b><i>Macrolide:</i></b>		
3004 20 61	Erythromycin	Free	
3004 20 62	Roxithromycin	Free	
3004 20 63	Clarithromycin	Free	
3004 20 64	Azithromycin	Free	
3004 20 69	Other	Free	
3004 20 70	Cefadroxil	Free	
	<b><i>Other:</i></b>		
3004 20 91	Isoniazid	Free	
3004 20 92	Rifampicin	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act.
3004 20 93	Pyrazinamide	Free	
3004 20 94	Ethambutol	Free	
3004 20 95	Clindamycin	Free	
3004 20 96	Vancomycin	Free	
3004 20 97	Polymyxin B and Colistin	Free	
3004 20 99	Other	Free	
	<i>Other, containing hormones and other products of heading 2937:</i>		
<b>3004 31</b>	<b><i>Containing insulin:</i></b>	Free	
3004 31 10	Insulin injection	Free	
3004 31 90	Other	Free	

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3004 32 00	Containing corticosteroid hormones, their derivatives or structural analogues	Free	
<b>3004 39</b>	<b><i>Other:</i></b>		
	<b><i>Pituitary hormones; Prednisolone; Dexamethasone; Danazol; Other progestogen and oestrogen group hormones:</i></b>		
3004 39 11	Pituitary hormones	Free	
3004 39 12	Prednisolone	Free	
3004 39 13	Dexamethasone	Free	
3004 39 14	Danazol	Free	
3004 39 19	Other progestogen and oestrogen group hormones	Free	
	<b><i>Gonadotrophins and luteinising hormone:</i></b>		
3004 39 21	Gonadotrophins	Free	
3004 39 22	Luteinising hormone	Free	
3004 39 90	Other	Free	
<b>3004 40</b>	<b><i>Other, containing alkaloids or derivatives thereof:</i></b>		
3004 41			
3004 41 00	Containing ephedrine or its salts	Free	
3004 42			
3004 42 00	Containing pseudoephedrine (INN) or its salts	Free	
3004 43			
3004 43 00	Containing nor ephedrine or its salts	Free	
3004 49	<b><i>Other:</i></b>		
3004 49 10	Atropine and salts thereof	Free	
3004 49 20	Caffeine and salts thereof	Free	
3004 49 30	Codeine and derivatives, with or without ephedrine hydrochloride	Free	
3004 49 40	Ergot preparations, ergotamine and salts thereof	Free	
3004 49 50	Papavarine hydrochloride	Free	
3004 49 60	Bromohexin and salbutamol	Free	
3004 49 70	Theophylline and salts thereof	Free	
3004 49 90	Other	Free	
<b>3004 50</b>	<b><i>Other, containing vitamins or other products of heading 2936:";</i></b>		

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3004 50 10	Heamatitics and Erythropoyetin preperations	Free	
3004 50 20	Preperations of minerals and their supplements	Free	
	<b><i>Preparations of vitamins:</i></b>		
3004 50 31	Of Vitamin A	Free	
3004 50 32	Of Vitamin B <sub>1</sub> and B <sub>2</sub> and their salts thereof	Free	
3004 50 33	Of Vitamin B <sub>9</sub>	Free	
3004 50 34	Of Vitamin B <sub>12</sub>	Free	
3004 50 35	Of Vitamin C	Free	
3004 50 36	Of Vitamin D	Free	
3004 50 37	Of Vitamin E	Free	
3004 50 39	Other	Free	
3004 50 90	Other	Free	
3004 60			
3004 60 00	Other, containing antimalarial active principles described in Sub-heading Note 2 to this Chapter	Free	
<b>3004 90</b>	<b><i>Other:</i></b>		
	<b><i>Ayurvedic, Unani, Homoeopathic, Siddha or Bio-chemic systems medicaments, put up for retail sale:</i></b>		
3004 90 11	Of Ayurvedic System	Free	
3004 90 12	Of Unani systems	Free	
3004 90 13	Of Siddha system	Free	
3004 90 14	Of Homoeopathic System	Free	
3004 90 15	Of Bio-chemic system	Free	
	<b><i>Anthelmintics drugs; Antiamoebic and other Antiprotozal drugs; Antifungal drugs:</i></b>		
3004 90 21	Anthelmintics and preparations thereof	Free	
3004 90 22	Metronidazole	Free	
3004 90 23	Tinidazole	Free	
3004 90 24	Secnidazole	Free	
3004 90 25	Diloxamide Furoate	Free	
3004 90 26	Sodium Stibogluconate	Free	
3004 90 27	Pentamidine	Free	
3004 90 29	Other	Free	
	<b><i>Antihistaminics drugs; Antacids preparations;</i></b>		

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	<b><i>Antiulcer drugs; Antiemetics and other Gastrointestinal drugs:</i></b>		
3004 90 31	Promethazine, Chlorpheniramine, Astemizole and Ceteirizine	Free	
3004 90 32	Sodium bicarbonate, Magnesium hydroxide (Milk of Magnesia), Magnesium carbonate, Magnesium trisilicate, Aluminium hydroxide gel, Magaldarate and combinations thereof	Free	
3004 90 33	Cimetidine, Rantidine, Nizatidine and Roxatidine	Free	
3004 90 34	Omeprazole and Lansoprazole	Free	
3004 90 35	Dicyclomine, Metoclopramide and Dexamethasone and Ondansetron	Free	
3004 90 36	Chenodiol and Ursodiol	Free	
3004 90 39	Other	Free	
	<b><i>Anticancer drugs:</i></b>		
3004 90 41	Cyclophosphamide	Free	
3004 90 42	Methotrexate, 5-fluorouracil(5-FU) and Ftorafur	Free	
3004 90 43	Bincristine and Vinblastine	Free	
3004 90 44	Paclitaxel and Docetaxel	Free	
3004 90 45	Etoposide	Free	
3004 90 46	Actinomycin D-Dactinomycin and Doxorubicin	Free	
3004 90 47	L-Asparaginase, Cisplatin and Carboplatin	Free	
3004 90 48	Tamoxifen	Free	
3004 90 49	Other	Free	
	<b><i>Antitubercular drugs; Antileprotic drugs; Antimalarial drugs:</i></b>		
3004 90 51	Isoniazid	Free	
3004 90 52	Rifampicin	Free	Imports are permitted subject to Registration and other requirements as administered by Drug Controller General of India under the provisions of Drugs and Cosmetics Act.
3004 90 53	Pyrazimamide and Ethambutol	Free	
3004 90 54	Streptomycin	Free	

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3004 90 55	Dapsone(DDS), Acedapsone (DADDS), Solopsone and Clofazimine	Free	
3004 90 56	Chloroquine, Amodiaquine, Mefloquine, Quinine, Chloroquamide, Pyrimethamine	Free	
3004 90 57	Other Antitubercular drugs	Free	
3004 90 58	Other Antileprotic drugs	Free	
3004 90 59	Other Antimalarial drugs	Free	
	<b><i>Nonsteroidal antiinflammatory, analgesics and antipyretic drugs:</i></b>		
3004 90 61	Analgin with or without other compounds such as paracetamol	Free	
3004 90 62	Acetyl salicylic acid (Aspirin) and formulations thereof	Free	
3004 90 63	Ibuprofen with or without paracetamol or other compounds	Free	
3004 90 64	Oxyphen butazone, Phenyl butazone and formulations thereof	Free	
3004 90 65	Indomethacin	Free	
3004 90 66	Mephenamic acid, dactofenac sodium, Piroxicam, Tenoxicam and Meloxicam	Free	
3004 90 67	Ketorolac, Nimesulide, Mabumetone and Nefopam	Free	
3004 90 69	Other	Free	
	<b><i>Antihypertensive drugs:</i></b>		
3004 90 71	Captopril, Enalapril, Lisinopril, Perindopril and Ramipril	Free	
3004 90 72	Verapamil, Nifedipine, Amlodipine and Lacidipine	Free	
3004 90 73	Losartam	Free	
3004 90 74	Propranolol, Metoprolol, Atenolol and Labetalol	Free	
3004 90 75	Prazosin, Terazosin, Phentolamine and Phenoxybenzamine	Free	
3004 90 76	Clonidine, Methyldopa	Free	
3004 90 77	Hydralazine, Minoxidil and Diazoxide	Free	
3004 90 79	Other	Free	
	<b><i>Antiepileptic drugs; Sulfa drugs not elsewhere specified or included, Preparations of enzymes; veterinary medicinal preparations, not for human use, not elsewhere specified or included; Oral rehydration salts; Antibacterial formulations not elsewhere specified or included, Sedatives and Tranquilizers:</i></b>		

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3004 90 81	Phenobarbitone, Memphobarbitone, Primidone, Phenytoin, Carbamazepine, Ethosuximide, Valporic acid (Sodium valporate), Diazepam, Lamotrigine, Gabapentin, Bigabatin, Phenacemide, Trimethadione and Acetazolamide	Free	
3004 90 82	Other Antiepileptic drugs	Free	
3004 90 83	Sulpha drugs not elsewhere specified or included	Free	
3004 90 84	Preparations of Enzymes	Free	
3004 90 85	Veterinary medicinal preparations, not for human use, not elsewhere specified or included	Free	
3004 90 86	Oral rehydration salts	Free	
3004 90 87	Antibacterial formulations, not elsewhere specified or included	Free	
3004 90 88	Sedatives	Free	
3004 90 89	Tranquilizers	Free	
	<b><i>Other:</i></b>		
3004 90 91	Salbutamol, Terbutaline, Ephedrine, Salmeterol and Methyl xanthines	Free	
3004 90 92	Plasma expanders	Free	
3004 90 93	Chloropheniramine Maleate, with or without other compounds (excluding steriods and alkaloids)	Free	
3004 90 94	Theophylline, Aminophylline and other Broncho dilators	Free	
3004 90 95	Carcino-chemotherapeutic drugs not elsewhere specified or included	Free	
3004 90 96	Ketamine	Free	
3004 90 99	Other	Free	
<b>3005</b>	<b>WADDING, GAUZE, BANDAGES AND SIMILAR ARTICLES (FOR EXAMPLE, DRESSINGS, ADHESIVE PLASTERS, POULTICES), IMPREGNATED OR COATED WITH PHARMACEUTICAL SUBSTANCES OR PUT UP IN FORMS OR PACKINGS FOR RETAIL SALE FOR MEDICAL, SURGICAL, DENTAL OR VETERINARY PURPOSES</b>		
<b>3005 10</b>	<b><i>Adhesive dressings and other articles having an adhesive layer:</i></b>		
3005 10 10	Adhesive guaze	Free	
3005 10 20	Adhesive tape	Free	

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3005 10 90	Other	Free	
<b>3005 90</b>	<b><i>Other:</i></b>		
3005 90 10	Cotton wool, medicated	Free	
3005 90 20	Poultice of Kaolin	Free	
3005 90 30	Lint, medicated	Free	
3005 90 40	Bandages	Free	
3005 90 50	Burn therapy dressing soaked in protective gel	Free	
3005 90 60	Micro pores surgical tapes	Free	
3005 90 70	Corn removers and callous removers	Free	
3005 90 90	Other	Free	
<b>3006</b>	<b>PHARMACEUTICAL GOODS SPECIFIED IN NOTE 4 TO THIS CHAPTER</b>		
<b>3006 10</b>	<b><i>sterile surgical catgut, similar sterile suture materials (including sterile absorbable surgical or dental yarns) and sterile tissue adhesives for surgical wound closure; sterile laminaria and sterile laminaria tents; sterile absorbable surgical or dental haemostatics; sterile surgical or dental adhesion barriers, whether or not absorbable:</i></b>		
3006 10 10	Sterile surgical catgut, similar sterile suture materials (including sterile absorbable surgical or dental yarns) and sterile tissue adhesives for surgical wound closure	Free	
3006 10 20	<b><i>sterile laminaria and sterile laminaria tents; sterile absorbable surgical or dental haemostatics; sterile surgical or dental adhesion barriers, whether or not absorbable</i></b>	Free	
3006 20 00	Blood grouping reagents	Free	
3006 30 00	Opacifying preparations for X-ray examinations; diagnostic reagents designed to be administered to the patient	Free	
3006 40 00	Dental cements and other dental fillings; bone reconstruction cements	Free	
3006 50 00	First-aid boxes and kits	Free	
<b>3006 60</b>	<b><i>Chemical contraceptive preparations based on hormones, or <del>on</del> other products of heading 2937 or on spermicides:</i></b>	Free	
3006 60 10	Based on hormones	Free	
3006 60 20	Based on other products of heading 2937	Free	
3006 60 30	Based on spermicides	Free	
3006 70 00	Gel preparations designed to be used in human or	Free	

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	veterinary medicine as a lubricant for parts of the body for surgical operations or physical examinations or as a coupling agent between the body and medical instruments		
	<b><i>Other:</i></b>		
3006 91 00	Appliances identifiable for ostomy use	Free	
3006 92 00	Waste Pharmaceuticals	Restricted	

**Policy Conditions of this Chapter:**

1. (a) Import of blood and other biological material for diagnostic or therapeutic purposes for individual cases will be free; and
- (b) Import of human biological material for bio-medical purposes will be referred to the Indian Council of Medical Research which is the nodal implementing agency for the Ministry of Health and Family Welfare.